

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO. 10420/2016

SYNDICATE BANK

APPELLANT

VERSUS

PHOOL KUMARI

RESPONDENT

(IA No. 133180/2022 - EARLY HEARING APPLICATION)

WITH

C.A. No. 5600/2019 (IV-A)

Date : 07-11-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Puneet Taneja, AOR (Through VC)
Mr. Amit Yadav, Adv.

For Respondent(s)

112 Dr. Ashutosh Garg, AOR (Not present)

112.1 Mr. Ankolekar Gurudatta, AOR
Mr. Shiv Kumar, Adv.
Ms. Vaishnavi, Adv.
Mr. Pramod Kr. Karada, Adv.UPON hearing the counsel, the Court made the following
O R D E R

1. None is present on behalf of the respondent in Civil Appeal No. 10420/2016.
2. Learned counsel for the appellant-Bank prays for and is granted two weeks time to place the relevant Pension Regulations on record.
3. List after two weeks.

(POOJA SHARMA)
COURT MASTER (SH)(NAND KISHOR)
COURT MASTER (NSH)